

Title: Need to allow discussion on the issue of illegal mining.

SHRI H.D. DEVEGOWDA (HASSAN): Hon. Speaker, I would like to express my sincere thanks to you for allowing me to raise an important matter during 'Zero Hour'. So far as illegal mining is concerned, about two weeks back, four political parties had signed a letter for taking up this issue under Rule 193. We have met several times in this connection. This matter was discussed in the Business Advisory Committee and it authorized your goodself to fix any suitable date for this discussion. But due to paucity of time, you are unable to fix the time for this discussion under Rule 193. Yesterday also I requested for that. It seems there is no proper understanding between the Ruling Party and the Opposition Parties. I understand the hon. Minister is sick and he is unable to come. I also made an appeal to the Minister for Parliament Affairs for replying to the debate on behalf of the Mining Minister. But anyhow, I do not want to take up this issue during 'Zero Hour'. I would again submit that we want to have a detailed discussion and if possible, I would request you to permit us to raise it tomorrow.